

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF “**INTERNATIONAL TRENCHING PRIVATE LIMITED**”

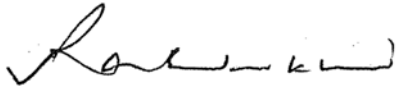
Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	International Trenching Private Limited
2.	Date of incorporation of corporate debtor	17/05/2002
3.	Authority under which corporate debtor is incorporated / Registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U45203DL2002PTC115418
5.	Address of the registered office and principal office (if any) of corporate debtor	301 309 Third floor Vardhman Plaza-I ,J Block, Rajouri Garden, New Delhi-110027
6.	Date of closure of Insolvency Resolution Process	03/10/2023*
7.	Liquidation commencement date of corporate debtor	04/10/2023 [“The copy of order received on 05/10/2023”]
8.	Name and registration number of the insolvency professional acting as liquidator	Rabindra Kumar Mintri IBBI/IPA-001/IP-P00707/2017-2018/11194
9.	Address and e-mail of the liquidator, as registered with the Board	JD-18B, Near Ashiana Chowk, Pitampura, Delhi-110034 mintri_ca@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	JD-18B, Near Ashiana Chowk, Pitampura, Delhi-110034 itpl.liquidation2023@gmail.com
11.	Last date for submission of claims	3rd November’2023

*The date prior to the date of commencement of Liquidation Process is taken as the date of closure of Corporate Insolvency Resolution Process.

Notice is hereby given that the National Company Law Tribunal New Delhi court-III has ordered the commencement of Liquidation of the M/S International Trenching Private Limited on 4th October ‘2023. [“The copy of order received on 5th October, 2023”]

The stakeholders of International Trenching Private limited are hereby called upon to submit their claims with proof on or before 3rd November’2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.


Rabindra Kumar Mintri
(Insolvency Professional)
Reg. No.: IBBI/IPA-001/IP-P00707/2017-2018/11194
E-mail Id: mintri_ca@rediffmail.com
Ph. No.: 9811173846, 011-40042899
Address: JD-18-B, Near Ashiana Chowk Pitampura, N.D.-34

Rabindra Kumar Mintri
Liquidator

Date :07/10/2023
Place: Delhi

International Trenching Private Limited
IBBI REG NO: IBBI/IPA-001/IP-P00707/2017-2018/11194